



**BOMBAY HIGHCOURT**  
**OFFICER CAUSELIST CAUSELIST**  
**For Monday The 23<sup>rd</sup> June 2025**  
**COURT NO. 19A**  
**SINGLE**  
**AT 12:00 PM**  
**SHRI. A. H. LADDHAD((PROTHONOTARY SENIOR MASTER))**

**HEADER NOTE :**

Matters are listed for grant Signature, Hence Advocate Presence is not Required

Sr.	CASE NO.	PARTIES	ADVOCATES
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**FOR SIGNING GRANT**

1	TP/1229/2024 [Original] (ECHCBM02020662024)  REMARK : ==SC==	JAGDISH VASANJI GALA VS PRADIP VASANJI GALA	Manish N Bijutkar
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2	TP/2486/2024 [Original] (ECHCBM02013412024)	MAHESH RAMCHANDRA DEVGHARKAR, VS BHAGWAN SITARAM PARADKAR	SHARVARI
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REMARK : NOTICE TO COLLECTOR (NTOC) SENT ON 28/11/2424.

with

WILL/1006/2024 [Original]	MAHESH RAMCHANDRA DEVGHAR KAR, VS BHAGWAN SITARAM PARADKAR	SHARVARI
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In

TP/2486/2024  
(ECHCBM02013412024)

3	TP/2639/2024 [Original] (ECHCBM02214712023)	KAMINI SANJAY LAKHANI VS SANJAY CHUNILAL LAKHANI	LITTLE AND COMPANY
4	TP/5087/2024 [Original] (AMH20230016854C20240 0013)	SUNIL DUTT S/O DEV DUTT VS TARA DEV DUTT (DECEASED)	JARIWALA HEMANG AMAR
5	TP/5223/2024 [Original] (ECHCBM02125432024)	MANJUSHREE SHIRISH JOSHI VS RAJANI NARAYAN PATHAK (DECEASED)	SNEHAL V PATIL

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 10-02-2025

- 6 TP/5494/2024 Ramaswami Lakshminarayan And Anr RESHMA SAJAWAL  
[Original] VS RESHMA SAJAWAL  
(AMH20240135768C20240 Ramaswami Damodaran (Deceased)  
0001)
- 7 TP/510/2025 Sheldon Coutinho GADE VISHAL GAUTAM  
[Original] VS  
(AMH20230014287C20240 Cynthia Coutinho (Deceased)  
0004)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 13/02/2025

- 8 TP/575/2025 Dilip Kumar Sharma RHEA MEHTA  
[Original] VS  
(AMH20240127194C20250 Priyanka Dilip Sharma (Deceased)  
0003)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 18/02/2025

- 9 TP/716/2025 Sujata Nagesh Bhohe MANE MANOJ MARUTI  
[Original] VS  
(AMH20230017959C20250 Nagesh Sitaram Bhohe (Deceased)  
0006)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 18/02/2025

- 10 TP/723/2025 Madhu Rajkumar Kirtania JAYANT ARJUN WANI  
[Original] VS  
(AMH20240128780C20240 Rajkumar Chouthmal Kirtania  
0024) (Deceased)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 18/02/2025

- 11 TP/799/2025 Prashant Dada Pawar KUMBHAR VIKAS GANPAT  
[Original] VS  
(AMH20240000527C20250 Dada Waman Pawar (Deceased)  
0001)

REMARK : NOTICE TO COLLECTOR ( N TO C ) SENT ON DATE 03/03/2025

- 12 TP/810/2025 Vasudeo Chandrakant Maydeo GAWDE JAYESH GOPAL  
[Original] VS  
(AMH20230031981C20250 Chandrakant Gajanan Maydeo  
0001) (Deceased)

**FOR AFTER GRANT AMENDMENT**

- 13 TP/3773/2023 CHANDRA BHAGCHAND TEJWANI Ndb law  
[Original] VS  
BHAGCHAND LEKHRAJ TEJWANI  
(DECEASED)